GOVERNMENT OF INDIA

MINISTRY OF DRINKING WATER & SANITATION

LOK SABHA UNSTARRED QUESTION NO. 778 TO BE ANSWERED ON 28.04.2016

Drinking Water Crisis in Drought Affected Areas

†778. DR. MANOJ RAJORIA: SHRI HARISH MEENA: KUMARI SHOBHA KARANDLAJE: SHRI PRAHLAD SINGH PATEL: SHRI PRATHAP SIMHA:

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) the details of the drought affected States in the country facing drinking water crisis;
- (b) whether the Government has received any proposals from various States for providing financial assistance under Calamity Sub-component of National Rural Drinking Water Programme;
- (c) if so, the details thereof and the details of the financial assistance provided/ proposed to be provided to various States/ UTs;
- (d) whether the Government proposes to transport drinking water by Railways to the regions which face acute drinking water scarcity due to the drought and if so, the details thereof; and
- (e) the details of the schemes for providing drinking water in the hilly and North-Eastern States indicating the total funds provided thereunder during each of the last three years and the current year, State-wise?

ANSWER

MINISTER OF DRINKING WATER AND SANITATION (SHRI RAM KRIPAL YADAV)

- (a) At present, 10 States namely Uttar Pradesh, Odisha, Andhra Pradesh, Telangana, Madhya Pradesh, Chhattisgarh, Jharkhand, Rajasthan, Karnataka and Maharashtra are facing drinking water crisis due to drought situations. Moreover 3 States namely Bihar, Gujarat and Haryana are also facing water crisis in some parts of the States.
- (b) For Calamity component of National Rural Drinking Water Programme (NRDWP), no proposal from State is considered directly by this Ministry. Under NRDWP, 2% of the total allocation is earmarked and set apart for meeting drinking water needs of the rural areas in the wake of natural disasters which inter alia include droughts also. After the declaration of drought by the States and submission of memorandum seeking financial assistance from the Central Government, an Inter-Ministerial Central Team (IMCT) is

constituted which visits the States affected by drought in order to assess the impact of drought in these States. On the basis of its report, the High Level Committee (HLC) chaired by Minister of Home Affairs approves the quantum of funds to be released from Calamity component of NRDWP by this Ministry for restoration of damaged drinking water supply works due to drought in the affected State.

- (c) The details of the financial assistance provided / proposed to be provided to various States/ UTs under Calamity component (drought, Landslides, Floods hailstorm, Cyclone and earthquake) of NRDWP is at **Annexure-I.**
- (d) No Sir. No such proposal is under consideration of this Ministry. However, Ministry of Railways is providing drinking water to Latur town in Maharashtra through train.
- (e) Drinking Water supply is a State subject. Under the NRDWP, the State Governments are vested with the powers to plan, execute and implement drinking water supply schemes which includes gravity flow water supply. The Detailed Project Reports of these schemes are prepared by the Rural Water Supply Departments of the State and approved at the State level by the State Level Scheme Sanctioning Committee. The details of the funds provided to States including hilly and North Eastern States during each of the last three years and the current year are at **Annexure-II**.

Annexure-I									
Annexure referred to in part (c) of Lok Sabha Unstarred Q. No. 778 for answer on 28.4.2016 State-wise release under NRDWP-Calamity Component (Rs. in Crores)									
S. No.	State State	2013-14	2014-15	2015-16	2016-17				
1	Andaman and Nicobar	0.00	0.00	0.00	0.00				
2	Andhra Pradesh	0.00	8.13	0.00	0.00				
3	Arunachal Pradesh	17.00	23.00	0.00	0.00				
4	Assam	0.00	0.00	6.53	0.00				
5	Bihar	0.00	0.00	0.00	0.00				
6	Chandigarh	0.00	0.00	0.00	0.00				
7	Chattisgarh	0.00	0.00	0.00	0.00				
8	Dadra & Nagar Haveli	0.00	0.00	0.00	0.00				
9	Daman & Diu	0.00	0.00	0.00	0.00				
10	Goa	0.00	0.00	0.00	0.00				
11	Gujarat	0.00	0.00	9.45	0.00				
12	Haryana	0.00	5.05	0.00	0.00				
13	Himachal Pradesh	12.00	0.00	5.62	0.00				
14	Jammu and Kashmir	0.00	20.00	0.00	0.00				
15	Jharkhand	0.00	0.00	0.00	0.00				
16	Karnataka	0.00	17.82	0.00	0.00				
17	Kerala	0.00	0.00	0.00	0.00				
18	Lakshadweep	0.00	0.00	0.00	0.00				
19	Madhya Pradesh	0.00	0.00	0.00	0.00				
20	Maharashtra	0.00	0.00	0.00	0.00				
21	Manipur	0.00	0.00	0.00	0.00				
22	Meghalaya	0.00	15.00	0.00	0.00				
23	Mizoram	0.00	0.00	0.00	0.00				
24	Nagaland	4.65	5.00	4.00	0.00				
25	Odisha	16.90	0.00	0.00	0.00				
26	Puducherry	0.00	0.00	0.00	0.00				
27	Punjab	0.00	0.00	0.00	0.00				
28	Rajasthan	0.00	0.00	0.00	0.00				
29	Sikkim	0.00	0.00	0.00	0.00				
30	Tamil Nadu	31.00	0.00	32.00	0.00				
31	Telangana	0.00	0.00	0.00	0.00				
32	Tripura	0.00	0.00	0.00	0.00				
33	Uttar Pradesh	0.00	44.00	0.00	0.00				
34	Uttarakhand	14.08	0.00	0.00	0.00				
35	West Bengal	0.00	0.00	0.00	0.00				
	Total	95.63	138	57.60	0.00				

Annexure-I Annexure referred to in part (d) of LS USQ No. 778 for answer on 28.04.2016 (Rs. In Crores)									
Anne	(Rs. In Crores) 2016-17								
S.No.	State	2013-14 Release	2014-15 Release	2015-16 Release	Release				
	Andaman and								
1	Nicobar	0.09	0.81	0.16	0.00				
2	Andhra Pradesh	631.52	377.78	170.05	31.69				
3	Arunachal Pradesh	237.32	109.83	65.4	12.17				
4	Assam	514.98	545.87	284.11	41.08				
5	Bihar	338.95	340.48	202.73	45.9				
6	Chandigarh	0	0	0	0.00				
7	Chhattisgarh	135.2	150.74	60.83	15.72				
8	Dadra & Nagar Haveli	0	0	0	0.00				
9	Daman & Diu	0	0	0	0.0				
10	Goa	0	0	1.66	0.58				
11	Gujarat	515.07	405.58	238.91	40.9				
12	Haryana	229.52	277.98	122.65	13.50				
13	Himachal Pradesh	130.81	120.89	64.38	15.72				
14	Jammu And Kashmir	414.82	474.41	192.12	53.20				
15	Jharkhand	243.29	175.18	132.09	20.99				
16	Karnataka	897.29	563.91	278.08	52.68				
17	Kerala	212.04	124.1	48.05	13.5				
18	Lakshadweep	0	0	0	0.0				
19	Madhya Pradesh	474.95	440.18	193.73	46.92				
20	Maharashtra	690.27	748.23	330.88	80.20				
21	Manipur	55.3	88.54	27.92	5.0				
22	Meghalaya	103.4	69.5	31.24	6.5				
23	Mizoram	44.89	34.5	17.32	3.52				
24	Nagaland	61.07	101.44	38.53	4.34				
25	Odisha	317.07	230.67	103.19	24.8				
26	Puducherry	0.06	0	0	0.0				
27	Punjab	147.95	97.38	42.79	9.4				
28	Rajasthan	1332.49	1304.64	526.75	85.6				
29	Sikkim	26.56	31.7	12.05	1.4				
30	Tamil Nadu	387.11	382.46	182.35	30.1				
31	Telangana		212.24	97.71	21.4				
32	Tripura	89.93	68.31	31.68	4.9				
33	Uttar Pradesh	794.93	1036.3	490.31	84.04				
34	Uttarakhand	87.61	111.48	60.06	16.9				
35	West Bengal	485.83	431.09	216.85	36.14				
	Total	9600.32	9056.22	4264.6	819.6				